

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-103

IA-5660/2020 IA-5252/2020 IA-5424/2020 CA 482/2019 CA 485/2019 CA 515/2019 CA 576/2019 CA
641/2019 CA 769/2019 CA 774/2019

In
IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

...OPERATIONAL CREDITOR

Vs.

M/s. Ortel Communication Ltd.

...CORPORATE DEBTOR

SECTION

IBC under Sec 9

Order delivered on 18.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :


For the Respondent/CD :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 20.01.2021.


(Madhu Narula)
Court Officer